

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-21/2008(Pt.)/5308/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court, Itanagar Permanent Bench,  
Yupia.

Dated Guwahati the <sup>H</sup>20<sup>th</sup> June, 2024.


Sub: Station leave permission.

Ref:- Your letter No. HC(IB)-VIG/01/2024/423, dtd. 19.06.2024.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap, District & Sessions Judge, Bomdila for **station leave permission from the evening of 21.06.2024 to 23.06.2024** has been granted. The next senior most Judicial Officer at the Station shall remain in charge of his Court and Office in his absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**  
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**Memo No.HC.VII-21/2008(Pt.)/5309-10/A, dated 20 .06.2024**

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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